

ITEM NO.5

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).488/2022

K. PURUSHOTTAM REDDY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(C) No.718/2022 (PIL-W)

Date : 30-04-2025 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. Rao Ranjit, AOR

M/s. Lawfic, AOR

For Respondent(s) : Mr. K.M. Nataraj, ASG
Mr. Kanu Agrawal, Adv.
Mr. Anuj Udupa, Adv.
Ms. Prerna Dhal, Adv.
Mr. Debashish Bharuka, Adv.
Mr. Vinayak Sharma, Adv.
Ms. Rajeshwari Shankar, Adv.
Mr. Maninder Singh, Sr. Adv.
Mr. Prateek Kumar, AOR
Mr. Amarpal Singh Dua, Adv.
Mr. Ranga Saran Mohan, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments heard.
2. Order reserved.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR